

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 79 / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Imken International P.Ltd.

SECTION OF THE COMPANIES ACT: 230 - 232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
.	<u>Hemant Sali</u>	<u>Adv.</u>	<u>[Signature]</u>

Common Order

CSP 78/230-232/NCLT/MB//MAH/2017

CSP 79/230-232/NCLT/MB//MAH/2017

CSP 80/230-232/NCLT/MB//MAH/2017

Company petitions are allowed, vide separate orders

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)